

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Rajender Singh S/o Sh. Dhooop Singh EC-82125	Orderly in the Court of Ms. Freeji, MM (Mahila Court-01), North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.
2.	Sh. Devender Singh S/o Lt. Sh. Bachchi Singh EC-90194	Orderly in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.	Peon in R & I Branch, North District, Rohini Courts, Delhi.
3.	Sh. Ashish S/o Sh. Joginder EC-64601004	Peon in R & I Branch, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Courts, Delhi.
4.	Sh. Mohit Kumar S/o Sh. Krishan Kumar EC-21580637	Orderly in the Court of Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Courts, Delhi.	Peon in Vigilance/Litigation/RTI Branch & Hindi Section, North District, Rohini Courts, Delhi.
5.	Sh. Nihal Singh S/o Sh. Girchari Lal EC-33717873	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.	Peon in Nazarat Branch, North District, Rohini Courts, Delhi.
6.	Sh. Ajay Kumar S/o Lt. Sh. Ram Kishan EC-30383431	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.	Peon in Admn. III, North District, Rohini Courts, Delhi.
7.	Sh. Dharampal S/o Sh. Sirya EC-10527	Orderly posted in the Court of Sh. Gaurav Kataria, MM-07, North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Richa Gussain Solanki, ASJ/SFTC (POCSO), North District, Rohini Courts, Delhi.
8.	Sh. Sunil S/o Sh. Balbir EC-97652687	Orderly in the Court of Ms. Richa Gussain Solanki, ASJ/SFTC (POCSO), North District, Rohini Courts, Delhi.	Orderly posted in the Court of Sh. Gaurav Kataria, MM-07, North District, Rohini Courts, Delhi.

Note: 1. Sh. Nabil (EC-51284168), Peon presently posted in the Personal Office of the undersigned shall also look after the work of Peon in the Protocol Branch (North).

2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate subordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 121-217/F2N/2J/Admn./T&P(North)/RC/2023

Dated, Delhi the 04/01/2023

Copy forwarded for information and necessary action to :-

1. The Lt. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AD/JAO/J Branch in-charge, Administration - I, II & III, Tis Hazari Courts, Delhi.
6. The Sr. AD/JAO/J Branch in-charge, Administration, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Officer, Admn. I, II, III, Personal File & ACR Sect, Tis Hazari Courts, Delhi.
9. The Web-Site, Computer Committee, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.

11. The PS to the undersigned.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The dealing Official, Layers Seat, Admn. I, The Hazari Courts, Delhi.
15. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

[Signature]
26/1/23
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

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Gupta
Mishra

[Handwritten signature]
Sudhakar
Gupta